

Railway line from Pathankote to Udampur and Jammu;

(b) if the answer to part (a) above be in the affirmative, when Government propose to start the work of constructing the Railway line; and

(c) if the answer to part (a) above be in the negative, the reasons therefor?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) No.

(b) In view of the reply to part (a), the question does not arise.

(c) The difficult ways and means position combined with the fact that there is already a long list of high priority projects approved of by the Central Board of Transport.

EX-NIZAM'S STATE RAILWAY

*843. **Shri Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) to what extent and to what categories of staff the Adjudicator's award has been implemented on the ex-N.S. Railway;

(b) the categories of staff to whom the Adjudicator's award has not been implemented though they come under the purview of the award; and

(c) the saving effected by the railway administration consequent on the non-implementation of the award?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) The benefits of the Hours of Employment regulations as modified by the Adjudicator's Award have been extended in full to all categories of staff of the ex-N. S. Railway in the Engineering, Mechanical, Stores and Accounts Departments, and Class IV staff of the Medical and Transportation Departments; in respect of the Commercial Department, and Class III staff of the Transportation and Medical Departments, the extension of these benefits is in hand and progress is estimated at 50 per cent.

(b) The benefits of the Award have not yet been extended to the Running Staff, Travelling Ticket Examiners and Scalesmen, and about 50 per cent. of the Assistant Station Masters, and Train Examining Staff. In the case of Medical Department, 5 posts have been filled out of 8 required for completing the extension of the benefits of the Award.

(c) The implementation of the Award must necessarily take time to be completed and there is no question of the Administration effecting any saving.

राजस्थान और मध्यभारत के आदि-

वासी क्षेत्रों के लिये रेलवे लाइन

*८४४. श्री डामर : क्या रेल

मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या सरकार ने पहले कभी बी० बी० एंड सी० आई० की बड़ी लाइन के आर पार उत्तर से सुदूर दक्षिण तक जाने वाली एक ऐसी रेल लाइन निकालने के लिये कोई योजना बनायी थी, जो राजस्थान और मध्यभारत के आदि-वासियों के क्षेत्र में हो कर जाये;

(ख) यदि बनाई थी तो उस सम्बन्ध में निर्माण कार्य कब से हाथ में ले लिया जाने वाला है ; और

(ग) यदि नहीं बनाई थी, तो क्या हाल में कोई योजना बनायी गयी है ?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) The following north-south connections in Rajasthan and Madhya Bharat have been under consideration:—

(i) Ajmer-Kotah, and (ii) Bhusaval-Tarana Road.

(b) The first project was considered by the Central Board of Transport and dropped. The second proposal is under reference with the Madhya Bharat Government. The Government are not in a position at this stage to say if and when construction is likely to be undertaken.

(c) The question does not arise.

AHMEDABAD—KHERWARA NATIONAL HIGHWAY

*845. **Shri Bheekha Bhal:** Will the Minister of Transport be pleased to state:

(a) whether the construction of Ahmedabad Kherwara National highway No. 8 has been taken up;

(b) if so, the progress made on this road project up till now; and

(c) the time by which the work will be completed?